



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
(Judicial Administration Section) Civil Secretariat Srinagar.

Subject:- Re-designation of Shri Majid Aftab Wani, Additional Advocate General, Srinagar as Sr. Additional Advocate General.

Government Order No.4082-LD(A) of 2017
Dated : 06 .09.2017

Shri Majid Aftab Wani, Additional Advocate General, J&K High Court, Srinagar is re-designated as Sr. Additional Advocate General.

By order of the Government of Jammu and Kashmir

Sd/

(Abdul Majid Bhat)

Secretary to Government,

Department of Law, Justice and Parliamentary Affairs.

No.LD(A)2015/02-VI

Dated.06.09.2017

Copy to the:-

1. Learned Advocate General, J&K .Srinagar.
2. Financial Commissioner/principal Secretary to Government/Commissioner Secretary to Government _____ Department.
3. Divisional Commissioner, Kashmir.
4. Registrar General, J&K High Court, Srinagar.
5. All concerned law officers for information.
6. Director Information, J&K, Srinagar.
7. Director Litigation, Srinagar.
8. All officers of Department of L, JP&A.
9. Private Secretary to the Hon'ble Minister for Law and Justice for information of Hon'ble Minister.
10. Government order file.


(Khurshheed Ahmad Bhat)

Assistant Legal remembrancer,
Department of L,J and PA.